

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

M.A. No. 02/2024 in O.A. No. 157/2023

IN THE MATTER OF:

Nawal Singh

...Petitioner

Vs

State of Haryana

...Respondents

Index

Sr. No.	Particulars	Page No.
1.	Action Taken Report of HSPCB, Palwal in compliance of Hon'ble National Green Tribunal order dated 09.01.2024	1 - 3
2.	Annexure R1- Lab report of the sample collected from the ETP (Report no.1128)	4 - 5
3.	Annexure R2- Lab report of the sample collected from the STP (Report no.185)	6 - 7

Filed Through -

Sh. Rahul Khurana

Advocate-on-Record

Supreme Court of India

Office - A-174A, 2nd Floor, Defence Colony, New Delhi

9811894060

rkhuranalegal@gmail.com



Regional Office, Palwal Region
Haryana State Pollution Control Board
II - Floor, HSVP Office Complex,
Near Gymkhana Club, Sector -12, Palwal-121102
Website - www.hspcb.gov.in E-Mail -
hspcbopal@gmail.com



No. HSPCB/PAL/2025/ 631
To

Dated: 18/07/2025

The Registrar General,
National Green Tribunal,
New Delhi.

Sub: Report in the matter of M.A. No.02/2024 in O.A. No. 157/2023 titled as Nawal Singh V/s State of Haryana in compliance of National Green Tribunal order dated 09.01.2024.

The above-subjected OA was filed against the discharge of toxic chemicals by Bhagwati Technology Private Limited, Dudhola Road, Dhateer, District Palwal, Haryana. The MA was registered on the basis of the joint inspection report submitted by the HSPCB dated 06.10.2023 in the above-mentioned case.

The Hon'ble Tribunal disposed of the MA vide order dated 09.01.2024 as follows:

"In the circumstances, the concerned officers are required to explore the possibility of having a Tertiary Treatment Plant so that the treated discharge is utilized by the unit itself. Hence, a further report keeping in view the observation made above be filed before the Registrar General of the Tribunal within three months by e-mail at judicial-ngt@gov.in, preferably in the form of searchable PDF/OCR-support PDF and not in the form of image PDF. If found necessary, the matter may be listed for consideration before the Bench. MA is accordingly disposed of."

Notice was issued to the unit, i.e., M/s Bhagwati Techno Fab Pvt. Ltd., Dudhola Dhatir, Prithla Industrial Area, Dhatir, Palwal, vide No. HSPCB/PAL/2024/1008 dated 08.01.2025, asking for submission of documents for M.A. No. 02/2024.

In reply to the above-mentioned notice, the unit submitted the following:

- Feasibility report of the STP to meet the latest standards
- Mode of discharge of treated effluent and details of land in case effluent is discharged for percolation/irrigation

As per the reply submitted by the unit, the **Process for Wastewater Treatment (STP)** to meet the latest standards is as follows:

Treatment of Sewage – 25.0 KLD (max.): Discharge of sewage treatment for 20 hrs/day of working is considered.

Sewage containing a high load will be stored and treated separately from the rest.

- Sewage will initially pass through a screen and grit chamber for the removal of coarse particles before entering the oil and grease trap.
- Sewage is pumped to the reactor tank, in which Microgem bacteria are mixed with the help of an air compressor.
- After aeration and flocculation, the sewage is transferred to a lamella clarifier by gravity, where the settling of solid particulates takes place.

d) Overflow from the clarified water is collected in the supernatant sump, while the slurry from the bottom is directed to sludge drying beds.

e) The clarified water from the supernatant sump is pumped through a Multigrade Sand Filter (MGF) and Activated Carbon Filter (ACF).

f) The filtered water from the MGF and ACF is stored in the treated water tank and is further treated through **Ultra Filtration (UF)**.

g) The treated water will be utilized in process applications such as the cooling tower.

The unit was inspected by the concerned field officer on 12.08.2024 and on 01.05.2025.

During the inspection on 12.08.2024, samples of ETP were collected and sent to the Board Laboratory, Faridabad for analysis. As per the Analysis Report No.1128, concerned parameters are within permissible limits, as per the board's policy (Copy attached).

During the inspection on 01.05.2025, it was observed that the unit had installed an ultra-filtration unit in the STP. Samples of the upgraded STP were collected and sent to the Board Laboratory, Faridabad for analysis. As per the Analysis Report No.185, concerned parameters are within permissible limits, as per the board's policy (Copy attached).

In addition, the unit has also submitted a reply regarding usage of treated water from ETP. In this, the unit submits that -

“This is with reference to the subject matter. In this regard please note that the quantity of treated water from the ETP is approx 4 KLD. Out of treated water of 4 KLD, 3 KLD is used in our paint shop work and balance 1 KLD is used for flushing water in toilets. The entire quantity of treated water is used internally, with no discharge to drains or the environment”

Documents are attached herewith for your kind reference.

Submitted for your kind information, please.



Field Officer

Harshit Budhalakoti, AEE



Regional Officer

Palwal



**PREVENT
POLLUTION**

83



FORM J
(See Rule 36)

Report No.:-1128

Dated - August 20, 2024

I, hereby, certify that I Narender Hooda as Board Analyst, duly appointed under sub section (3) of section 53 of Water (Prevention and control of Pollution) Act, 1974(6 of 1974) received on the 13th day of August, 2024 from Sh. Pardeep Kumar, JEE, a sample of liquid trade effluent of M/s Bhagwati Techno Fab (P) Ltd., Dhundhala Dhatir Road, Palwal, collected on 12.08.2024 from the Inlet & Outlet of ETP for analysis. The Sample was in a condition fit for analysis reported below:-
I further certify that I have analyzed the afore-mentioned sample on 13/08/2024 to 20/08/2024 and declare the result of analysis to be as follow:-

Sr. No.	Parameter	Inlet of ETP	Outlet of ETP	Prescribed Limits	Test Method
1.	pH Value at 25°C	6.29	7.04	6.5-8.5	APHA 4500 H ⁺ B (24 th Edition 2023)
2.	Conductivity μ S/cm at 25°C	5310	1930	-----	APHA 2510 B (24 th Edition 2023)
3.	Total Suspended Solids mg/l	215	44	100	APHA 2540 - D (24 th Edition 2023)
4.	B.O.D.(5 Days at 20 ^o C) mg/l	42	9	30	APHA 5210-C (24 th Edition 2023)
5.	Chemical Oxygen Demand mg/l	424	112	250	APHA 5220-B (24 th Edition 2023)
6.	Oil & Grease mg/l	12.8	BDL* (DL**=4)	10	APHA 5520-B (24 th Edition 2023)

BDL* = Below Detection Limit

DL** = Detection Limit

The condition of the seals, fastening and container on receipt was as follow:

Container had its seals found intact in order; slip on the container had the signature of the representative of the industry and the board representative.

Signed this on **20th day of August, 2024**

Haryana State Pollution Control Board Laboratory,
Sector-16 A, Faridabad

Board Analyst

To

The Member Secretary, HSPCB, Panchkula/ Regional Office, HSPCB, Palwal/ M/s Bhagwati Techno Fab (P) Ltd., Dhundhala Dhatir Road, Palwal

Endst. No. HSPCB/LAB/F/2024/ 5659

Dated: 20-08-24

This test report relate only to the particular sample submitted for testing



**PREVENT
POLLUTION**

FORM J
(See Rule 36)

Report No.:-1128

Dated - August 20, 2024

I, hereby, certify that I Narender Hooda as Board Analyst, duly appointed under sub section (3) of section 53 of Water (Prevention and control of Pollution) Act, 1974(6 of 1974) received on the 13th day of August, 2024 from Sh. Pardeep Kumar, JEE, a sample of liquid trade effluent of M/s Bhagwati Techno Fab (P) Ltd., Dhundhala Dhatir Road, Palwal, collected on 12.08.2024 from the Inlet & Outlet of ETP for analysis. The Sample was in a condition fit for analysis reported below:-
I further certify that I have analyzed the afore-mentioned sample on 13/08/2024 to 20/08/2024 and declare the result of analysis to be as follow:-

Sr. No.	Parameter	Inlet of ETP	Outlet of ETP	Prescribed Limits	Test Method
1.	Colour	Blackish	Colorless	-----	----
2.	Odour	Bad	Odourless	-----	----

The condition of the seals, fastening and container on receipt was as follow:
Container had its seals found intact in order; slip on the container had the signature of the representative of the industry and the board representative.
Signed this on **20th day of August, 2024**

Haryana State Pollution Control Board Laboratory,
Sector-16 A, Faridabad


Board Analyst

To

The Member Secretary, HSPCB, Panchkula/ Regional Office, HSPCB, Palwal/ M/s Bhagwati Techno Fab (P) Ltd., Dhundhala Dhatir Road, Palwal

Endst. No. HSPCB/LAB/F/2024/ 5659

Dated: 20-08-24

This test report relate only to the particular sample submitted for testing



**PREVENT
POLLUTION**

85



FORM J
(See Rule 36)

Report No.:-185
Dated – May 09, 2025

I, hereby, certify that I Narender Hooda as Board Analyst, duly appointed under sub section (3) of section 53 of Water (Prevention and control of Pollution) Act, 1974(6 of 1974) received on the 02nd day of May, 2025 from Sh. Harshit Budhalakoti, AEE, a sample of liquid domestic effluent of M/s Bhagwati Technofab Pvt. Ltd., Palwal, collected on 01.05.2025 from the Inlet & Outlet of STP for analysis. The Sample was in a condition fit for analysis reported below:-

I further certify that I have analyzed the afore-mentioned sample on 02/05/2025 to 09/05/2025 and declare the result of analysis to be as follow:-

Sr. No.	Parameter	Inlet of STP	Outlet of STP	Prescribed Limits	Test Method
1.	pH Value at 25°C	7.43	7.56	6.5-8.5	APHA 4500 H ⁺ B (24 th Edition 2023)
2.	Conductivity µS/cm at 25°C	2950	1180	----	IS 3025 (Part 14) 2023
3.	Total Suspended Solids mg/l	195	13	20	IS 3025 (Part 17) 2023
4.	B.O.D.(3 Days at 27° C) mg/l	78	6.8	10	IS 3025 (Part 44) 2023
5.	Chemical Oxygen Demand mg/l	325.1	28.4	50	IS 3025 (Part 58) 2023
6.	Oil & Grease mg/l	9.4	BDL* (DL**=4)	10	IS 3025 (Part 39) 2023

BDL* = Below Detection Limit

DL** = Detection Limit

The condition of the seals, fastening and container on receipt was as follow:

Container had its seals found intact in order; slip on the container had the signature of the representative of the industry and the board representative.

Signed this on **09th day of May, 2025**

Haryana State Pollution Control Board Laboratory,
Sector-16 A, Faridabad

Narender Hooda
Board Analyst

To

The Member Secretary, HSPCB, Panchkula/ Regional Office, HSPCB, Palwal / M/s Bhagwati Technofab Pvt. Ltd., Palwal

Endst. No. HSPCB/LAB/F/2025/ 1150

Dated: 9-5-25

This test report relate only to the particular sample submitted for testing



**PREVENT
POLLUTION**

FORM J
(See Rule 36)

Report No.:-185

Dated - May 09, 2025

I, hereby, certify that I Narender Hooda as Board Analyst, duly appointed under sub section (3) of section 53 of Water (Prevention and control of Pollution) Act, 1974(6 of 1974) received on the 02nd day of May, 2025 from Sh. Harshit Budhalakoti, AEE, a sample of liquid domestic effluent of M/s Bhagwati Technofab Pvt. Ltd., Palwal, collected on 01.05.2025 from the Inlet & Outlet of STP for analysis. The Sample was in a condition fit for analysis reported below:-
I further certify that I have analyzed the afore-mentioned sample on 02/05/2025 to 09/05/2025 and declare the result of analysis to be as follow:-

Sr. No.	Parameter	Inlet of STP	Outlet of STP	Prescribed Limits	Test Method
1.	Colour	Greyish	Almost Colorless	----	----
2.	Odour	Bad	Almost Odourless	----	----
3.	Total Nitrogen mg/l	35.02	5.60	10	APHA 4500-N _{org} -B (24 th Edition 2023)
4.	Fecal Coliform MPN/100 ml	3300	49	100	APHA 9221-E (24 th Edition 2023)

The condition of the seals, fastening and container on receipt was as follow:
Container had its seals found intact in order; slip on the container had the signature of the representative of the industry and the board representative.
Signed this on **09th day of May, 2025**

Haryana State Pollution Control Board Laboratory,
Sector-16 A, Faridabad

Narender Hooda
Board Analyst

To
The Member Secretary, HSPCB, Panchkula/ Regional Office, HSPCB, Palwal / M/s Bhagwati Technofab Pvt. Ltd., Palwal

Endst. No. HSPCB/LAB/F/2025/ 1150

Dated: 9-5-25

This test report relate only to the particular sample submitted for testing